

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:597
ANSWERED ON:15.07.2014
HOME GUARDS
Kashyap Shri Virender

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of Home Guards in the country, State-wise;
- (b) whether the Home Guards are being exploited in the discharge of their duties;
- (c) if so, the corrective steps taken by the Government in this regard;
- (d) whether the Government has any proposal to regularize the services of Home Guards; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU)

- (a): The information is given at Annexure-I.
- (b) & (c): The voluntary services of Home Guards in States and Union Territories are dealt with under the respective State Home Guards Acts and Rules. The extent of utilization of the Home Guards is the prerogative of the State Governments, as it is a State subject. The Central Government does not maintain any information on the exploitation of the Home Guards.
- (d) & (e): The issue relates to State Government.